

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 302 of 2016 &
IA No. 628 of 2016**

Dated: 18th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Union of India through Southern Railway ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anil Kumar Shrivastava for
Mr. VSR Krishna

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. S. Vallinayagam for R.3 & R.4

ORDER

At the request of learned counsel for the appellant, list the matter on
29.05.2017.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**